

ITEM NO.119

COURT NO.11

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 735-737/2023

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

MUNNA RAJBHAR

Respondent(s)

Date : 25-06-2025 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.V. VISWANATHAN

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) : Ms. Srishti Singh, AOR

For Respondent(s) : Mr. Rakesh Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Learned counsel for the States seeks sometime and is granted four weeks' time to file short synopsis in the matter.
2. List these matters after four weeks.
3. In the meantime, the Registry is directed to supply the soft copies of the original records to the learned counsel for the parties.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)